

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s): Respondent(s):
Advocate for
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.08/2014</u> <u>Date of Order : 29.09.2016</u></p> <p>Mr. Naveen Sharma, proxy counsel for Mr. Mukesh Rajpurohit, counsel for applicant. Mr. Vinay Chhipa, counsel for respondents.</p> <p>Learned counsel for the applicant submits that he does not want to press the present OA.</p> <p>Learned counsel for the respondents has no objection.</p> <p>Accordingly the OA is dismissed as not pressed.</p> <p> [PRAVEEN MAHAJAN] Administrative Member</p> <p> [SANJEEV KAUSHIK] Judicial Member</p>

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